

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 19 of 2015

The Commissioner of Income Tax, Ranchi Appellant

Versus

Jharkhand Police Housing Corporation Ltd., Ranchi

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Rupshree Rao, Advocate
For the Respondent : Mr. Suraj Singh, Advocate

Oral Order

28/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)